हिमाचल प्रदेश उच्च न्यायालय में लम्बित मामले

1188. **श्री कृष्ण दत्त सुल्तानपुरी** : क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश उच्च न्यायालय में गत दस वर्षों से कितने मामले लम्बित हैं; और

(ख) उन में से कितने-कितने मामले राजस्व सम्बन्धी तथा दीवानी और फौजदारी के हैं ?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री पी० शिव शंकर) : (क) हिमाचल प्रदेश उच्च न्यायालय द्वारा दी गई जानकारी के अनुसार हिमाचल प्रदेश उच्च न्यायालय में तारीख 30-6-1980 को ऐसे मामलों की संख्या 25 थी जो पिछले 10 वर्ष या उससे अधिक समय से लम्बित थे

(ख) हिमाचल प्रदेश उच्च न्यायालय ने इन सभी 25 मामलों को सिविल मामलों की कोटि में रखा है ।

खंडवा जिले के समाचार पत्रों को विज्ञापन दिया जाना

1189. **श्री शिव कुमार सिंह** : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के खंडवा जिला, के कौन से समाचार पत्रों को गत वर्ष के दौरान सरकारी विज्ञापन दिए गए हैं;

(ख) क्या सरकारी विज्ञापनों के लिए कुछ साप्ताहिक समाचार पत्रों के आवेदन अब भी विचाराधीन पड़े हैं; और

(ग) यदि हां, तो इस के क्या कारण हैं ?

सूचना और प्रसारण मंत्रालय में उप मंत्री (कुमारी कुमुदबेन एम० जोशी) : (क) कोई नहीं ।

(ख) जी, नहीं ।

(ग) प्रश्न नहीं उठता

Self-Sufficiency in Oil Production

1190. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of PETROLEUM, CHEMICAL AND FERTILIZERS be pleased to state :

(a) What is the total oil production in the country at present ;

(b) what steps are being taken to maximise production of oil from indigenous sources ; and

(c) by what time the country will become self-sufficient or nearly self-sufficient ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P.C. SETHI) : (a) During 1980-81, the indigenous production is estimated at 10.2 million tonnes.

(b) An ambitious programme for exploration and production involving a financial outlay of Rs. 2873.58 crores has been included in the Sixth Five Year Plan. To supplement the maximum possible efforts of the ONGC and OIL and further increase the oil exploration activity in the country. Government has decided to invite offers from selected competent parties for oil exploration in 32 blocks in the country.

(c) Government's strategy is to try and discover the maximum possible oil in the shortest possible time and plans are drawn to achieve these objectives. There is also the need to conserve this non-renewable source of energy on the basis of established reserves known so far, it is difficult to hold out any promise of self-sufficiency in the very near future.

Agreement with U.A.E. for Establishment of a Refinery

1191. SHRI V.S. VIJAYARAGHAVAN :
SHRI LAKSHMAN MALLIC:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government of India have made any agreement with U.A.E. to establish a refinery in Western India ; and

(b) if so, the location and details thereof ?